GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.5438 TO BE ANSWERED ON 28.3.2018

Supply of Coal

5438. SHRI SATISH CHANDRA DUBEY:

Will the Minister of Coal be pleased to state:

(a) whether power companies have requested to reduce the supply of coal to them;

(b) if so, the reasons therefore;

(c) whether coal reserves available with the power companies have gone up to 1/6 of its annual production; and

(d) if so, the details thereof along with the reasons therefor ?

ANSWER

MINISTER OF RAILWAYS AND COAL (SHRI PIYUSH GOYAL)

(a): A number of Power Gencos had regulated their coal intake in 2016-17 and in the initial months of 2017-18 when demand for power was subdued while preferring to consume from their own stocks owing to comfortable stock position with them. The details of some of such Power Gencos are as under:

Name of Power Genco	% Materialization against FSA during 2016-17	% Materialization against FSA during 2017-18 (1st Qtr)
RRVUNL (Rajasthan)	53%	23%
PSPCL (Punjab)	64%	66%
MPPGCL (Madhya Pradesh)	46%	51%
HPGCL (Haryana)	54%	24%
GSECL (Gujarat)	51%	68%
MAHAGenco (Maharashtra)	62%	77%

(b) to **(d)** : In 2016-17, pithead stock of CIL has increased to 68.42 MT on 31.03.2017 from 57.64 MT on 01.04.2016 mainly due to regulation imposed by a few Power Gencos as detailed above. On the other hand, coal stock at power house end depleted from 38.87 MT on 31.03.2016 to 27.63 MT as on 31.03.2017. As the coal production of CIL for the year 2016-17 was 554.14 MT, coal stock at power house end is much lower than one sixth of the annual coal production.